

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.201/1170/2011

Jabalpur, this Monday, the 2nd day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mahendra Singh Bhilala
S/o Late Shri Babusingh Bhilala
Age-62 years,
Retd. I.A.S.
R/o 261 Mahashweata Nagar,
Ujjain

-Applicant

(By Advocate –**Shri Suraj Pal Singh Paawan**)

V e r s u s

U.O.I. through
1. Secretary, Govt. Of India,
Ministry of Personnel Public Grievances
and Pensions (Department of Personnel and Training)
North Block New Delhi 110001

2. Chief Secretary, Govt. of Madhya Pradesh,
Mantralaya, Vallabh Bhawan, Bhopal 462004

3. Principal Secretary, Govt. of Madhya Pradesh
Panchayat & Rural Development Department
Mantralaya Vallabh Bhawan
Bhopal 462004

4. Secretary Govt. of Madhya Pradesh
General Administration Department
Mantralaya Vallabh Bhawan
Bhopal 462004

- Respondents

(By Advocate –**Shri S.P. Singh for respondent No.1 and**
Shri Vijay Pandey for respondents Nos.2, 3 & 4)

ORDER (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant submits that the applicant has filed Misc. Application No.201/00071/2018 for taking final orders in case of disciplinary proceedings, on records. It has been mentioned in the order dated 06.07.2016 that the disciplinary proceedings have been closed without imposition of any penalty. Therefore, the relief sought for by the applicant has been granted and this O.A may be disposed of as having become infructuous with liberty to approach this Tribunal if any grievances of the applicant remain.

2. Learned counsel for the respondents submits that all the dues have already been paid to the applicant.

3. In view of submissions made by the learned counsel for both the parties as well as on perusal of the final order, this Original Application is disposed of as having become infructuous with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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